221 Gen!, Budget 87-88- PHALGUNA 22, 1908 (SAKA) D.G. on Account (Genl.) 222 Genl. Dis. & D.E.G. (Genl.) 84-85 87-88

Amount of

40,78,334

the following demands entered in the second column thereof:

Demands Nos. 17, 20, 39, 57 and 59".

The motion was adopted.

MR. SPEAKER: The Demands for Excess Grants (General) for 1984-85 are passed.

Demands for Excess Grants (General) for 1984-85 Voted by Lok Sabha

and the party of the same of the same of the same of

No. of Name of

59. Dadra and Nagar

Haveli

Demand Demand	Demand for Grant Voted by the House
•	Rs.
I EXPENDITURE MET FR	OM REVENUE
20. Defence Services-Navy	22,15,38,252
39. Currency, Coinage and Mint	3,41,61,165
57. Chandigarh	12,00,15,368

II. EXPENDITURE MET FROM CAPITAL

17 Capital Outlay on Posts and Telegraphs 20,22,80,919 12.56 hrs.

DEMANDS FOR GRANTS ON ACCOUNT (GENERAL). 1987-88

[English]

MR. SPEAKER: I shall now put the Damands for Grants on Account (General) for 1987-88 to vote.

The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper, be granted to the President out of the Consolidated Fund of India, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1988, in respect of the heads of demands entered in the fourth column thereof against Demands Nos. 1 to 15, 15A, 16 to 25, 27, 28, 30 to 84, 86, 88 to 92".

The motion was adopted.

MR. SPEAKER: The Demands for Grants on Account (General) for 1987-88 are passed.

Demands for Grants on Account (General) for 1987-88 Voted by Lok Sabha

No. of Demand	Name of demand	Amount of Demand for Grant on Account Voted by the House		
	Re	evenue Rs.	. Cepital Rs.	
1	2	3	3 .	4
MINISTRY 1. Agricu	OF AGRICULTURE	42,	10,00,000	2,06,00,000
	Services of Department of alture and Cooperation	36,	17,00,000	21,63,00,000
	tment of Agriculture Research	28,	82,00,000	•••

1	2	3	4
4. Depa	artment of Rural Development	6,91,96,00,000	6,00,000
5. Depa	artment of Fertilizers	4,62,10,00,000	72,11,00,000
MINISTR	Y OF COMMERCE		
6. Depa	artment of Commerce	1,69,05,00,000	37,70,00,000
7. Depa	artment of Supply	3,12,00,000	
MINISTRY	Y OF COMMUNICATIONS		
8. Minis	stry of Communications	1,22,00,000	
9. Posta	al Services	1,64,98,00,000	6,17,00,000
10. Telec	communication Services	3,02,62,00,000	1,59,85,00,000
MINISTRY	Y OF DEFENCE		
11. Minis	stry of Defence	95,42,00,000	23,42,00,000
12. Defe	nce Pensions	1,17,31,00,000	
13. Defer	nce Services-Army	11,01,21,00,000	
14. Defe	nce Services-Navy	1,02,58,00,000	
15. Defer	nce Services-Air Force	2,74,66,00,000	•••
15A. Def	ence Ordnance Factories	11,00,00,000	
16. Capit	tal Outlay on Defence Services		6.61,75,00,000
MINISTRY	OF ENERGY		
17. Depa	rtment of Coal	21,81,00,600	1,98,00,00,000
18. Depa	rtment of Power	43,26,00,000	2,72,09,00,000
19. Depai	rtment of Non-Conventional		
Energy	y Sources	16.92,00,000	61,00,000
MINISTRY FORESTS	OF ENVIRONMENT AND		
20. Minis	stry of Environment and Forests	28,71,C0,000	39,00,000
MINISTRY	OF EXTERNAL AFFAIRS		•
21. Minis	stry of External Affairs	56,69,00,000	33,34,00,000
MINISTRY	OF FINANCE		
22. Depar	rtment of Ecoonomic Affairs	65,00,00 000	16,21,00,000
23. Curre	ncy, Coinage and Stamps	48,63,00,000	32,52,00,000
24. Payme	ents to Financial Institutions	56,69,00,000	9,62,53,00,000
25. Pensio	ons	79,55,00,000	
27. Trans	fers to State Governments	9,90,92,00,000	14,16,00,000

225 D.G. on Account (Genl.) PHALGUNA 22, 1908 (SAKA) D.G. on Account (Genl.) 226 87-88 87-88

1	2	3	4
28. Lo	ans to Government Servants, etc.	***	20,83,00,000
30. De	partment of Expenditure	50,61,00,000	***
31. Au	ıdit	29,22,00,000	1 000
32. De	partment of Revenue	29,99,00,000	33,00,000
33. Di	rect Taxes	23,00,00,000	20,00,00,000
34. Ind	firect Taxes	77,48,00,000	8,93,00,000
	RY OF FOOD AND		
35, De	partment of Food	3,51,94,00,000	17,47,00,000
36. De	epartment of Civil Supplies	2,26,00,000	58,00,000
	RY OF HEALTH AND AMILY WELFARE		
37. De	partment of Health	58,18,00,000	22,13,00,000
38. De	partment of Family Welfare	1,08,05,00,000	18,00,000
MINIST	RY OF HOME AFFAIRS		
39. Mi	nistry of Home Affairs	21,84,00,000	***
40. Cal	binet	1,91,00,000	•••
41. Pol	lice -	1,64,30,90,000	13,18,00,000
42. Oth	er Expenditure of the Ministry		
of	Home Affairs	36,66,00,000	18,01,00,000
43. Tra	ansfers to Union Territory Governments	21,43,00,000	18,49,00,000
	RY OF HUMAN RESOURCE EVELOPMENT		
44. Dej	partment of Education	1,81,83,00,000	8,00,000
45. De	partment of Youth Affairs and Sports	14,02,00,000	58,00,000
46. Art	and Culture	22,84,00,000	•••
_	partment of Women and Child	43,80,00,000	•••
MINISTE	RY OF INDUSTRY		
48. Dep	pastment of Industrial Development	76,03,00,000	13,94,00,000
49. Dep	ertment of Company Affairs	1,06,00,000	1,00,000

1 2 .	3	4
50. Department of Chemicals and		
Petrochemicals	2,28,00,000	29,17,00,000
51. Department of Public Enterprises	1,63,00,000	50,25,00,000
MINISTRY OF INFORMATION AND BROADCASTING		
52. Ministry of Information an Broadcasting	9,59,00,000	48,00,000
53. Broadcasting Services	62,17,00,000	55,66,00,000
MINISTRY OF LABOUR		
54. Ministry of Labour	27,80,00,000	3,00,000
MINISTRY OF LAW AND JUSTICE 55. Law and Justice	4,47,00,000	•••
MINISTRY OF PARLIAMENTARY AFFAIRS		
56. Ministry of Parliamentary Affairs	12.00,000	***
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS		
57. Ministry of Personnel, Public Grievances and Pensions	5,48,00,000	
MINISTRY OF PETROLEUM AND NATURAL GAS		
58. Ministry of Petroleum and Natural Gas	98,00,000	1,94,51,00,000
MINISTRY OF PLANNING		
59. Planning	1,91,00,000	•••
60. Department of Statistics	5.13,00,000	•••
MINISTRY OF PROGRAMME IMPLEMENTATION		
61. Ministry of Programme Implementation	12,00.000	•••
MINISTRY OF SCIENCE AND TECHNOLOGY		
65. Department of Scientific Technology	25,19,00,000	1,44,00,000
63. Department of Scientific and Industrial		
Research	29,72,00,000	73,00,000
64. Department of Biotechnology	6,83,00,000	

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1 , 2	3 .	4
MINISTRY OF STEEL AND MINES		•
65. Department of Steel	5,54,00,000	1,39,07.00,000
66. Department of Mines	17,66,00,000	44,99,00,000
MINISTRY OF TEXTILES		
67. Ministry of Textiles	68,94,00.000	41,68,00,000
MINISTRY OF TOURISM		
68. Ministry of Tourism	4,32,00,000	2,34,00,000
MINISTRY OF SURFACE TRANSPORT		
69. Surface Transport	3,38,00,000	22,39,00,000
70. Roads	41,52,00,000	68,50,00,000
71. Ports, Lighthouses and Shipping	21,24.00,000	36,13,00,000
MINISTRY OF CIVIL AVIATION		
72. Ministry of Civil Aviation	9,31,00,000	1,45,00,000
MINISTRY OF URBAN DEVELOPMENT		× 16
73. Urban Development and Housing	12,86,00,000	15,54,00,000
74. Public Works	23,83,00,000	11,83,00,000
75. Stationery and Printing	11,23,00,000	58,00,000
MINISTRY OF WATER RESOURCES		
76. Ministry of Water Resources	43,13,00,000	2,30,00,000
MINISTRY OF WELFARE		
77. Ministry of Welfare	43,36,00,000	12,00,000
DEPARTMENT OF ATOMIC ENERGY		
78. Atomic Energy	42,09,00,000	80,03,00,000
79. Nuclear Power Schemes	75,71,00,000	48,97,00,000
DEPARTMENT OF ELECTROINCS		
80. Department of Electronics	13,18,00,000	9,53,00,000
DEPARTMENT OF OCEAN DEVELOPMENT		
81. Department of Ocean Development	4,07,00,000	39,00,000
DEPARTMENT OF SPACE		
82. Department of Space	31,49,00,000	29,07,00,000

1	2	3	
PRESIDI	C, SECRETARIATS OF THE ENT, VICE-PRESIDENT NION PUBLIC SERVICE SSION		
83. Lok Sabl	a	2,13,00,000	•••
84. Rajya Sa	bha	82,00,000	***
86. Secretaria	t of the Vice-President	3,00,000	•••
	F HOME AFFAIRS TERRITORIES		
(Without Legi	slature)		
88. Delhi		97,02,00,000	81.17,00,000
89. Andaman	and Nicobar Islands	13,38,00,000	8,45,00,000
90. Dadra an	d Nagar Haveli	1,93,00,000	89,00,000
91. Lakshadw	reep	4,10,00,000	60,00,000
92. Chandiga	r h	17,03,00,000	5,63,00,000

SUPPLEMENTARY DEMANDS FOR **GRANTS (GENERAL) 1986-87**

[English]

MR. SPEAKER: I shall now put the Supplementary Demands for Grants (General) for 1986-87 to vote.

The question is:

"That the respective Supplementary Sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of

March, 1987 in respect of the following demands entered in the second column thereof:

Demands Nos. 1, 2, 3, 6, 7, 8, 9, 10, 11, 12, 15, 16, 17, 18, 19, 21, 24, 25, 26, 28, 29, 31, 32, 33, 34, 35, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 52, 53, 54, 55, 16, 57, 58, 61, 63, 64, 65, 68, 70, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 86, 88, 89, 91, 92, 93, 95, 96, 97, 98, 99, 100, 101 and 104."

The motion was adopted.

MR. SPEAKER: The Supplementary Demands for Grants (General) for 1986-87 are passed.